GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 327.
TO BE ANSWERED ON TUESDAY, THE 21ST JULY, 2026.

INDUSTRY IN BIHAR

327. SHRI SUDHAKAR SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

(a) the number of industrial units accorded approval in Bihar under various industrial incentive and manufacturing promotion schemes of the Union Government during the last three years;

(b) the number of units out of them which have been established and have commenced production, year and sector-wise during the last three years;

(c) whether the Government has made a holistic assessment of the major structural bottlenecks affecting industrial growth in Bihar such as lack of industrial infrastructure, limited availability of credit from financial institutions and logistic and transport challenges and if so, the main findings thereof; and

(d) the concrete steps being taken by the Government to promote labour-intensive industries, Micro, Small and Medium Enterprises (MSMEs) clusters and agro-based value-added industries, to enhance employment generation and to reduce regional industrial imbalance in the State?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b): The primary responsibility for developing the industrial sector rests with the State Governments, which adopt different policy measures to promote industrial development. The Union Government supplements the efforts of the State/UT Governments through various schemes, programmes, and policy initiatives for the overall development and promotion of industry across the country, including in Bihar. These initiatives include the Scheme for Investment Promotion, Ease of Doing Business (EoDB) and initiatives aimed at reducing compliance burden, the Industrial Infrastructure Upgradation Scheme, the Production Linked Incentive (PLI) Scheme, Integrated Manufacturing Clusters (IMCs) under the National Industrial Corridors, Startup India, Make in India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG). Some of the initiatives specific to the Micro, Small and Medium Enterprises (MSME) sector are Prime Minister's Employment Generation Programme, Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises–Cluster Development Programme, Raising and Accelerating MSME Performance, Self Reliant India Fund, etc. Benefits under these schemes are available to all eligible MSMEs throughout the country, subject to meeting the guidelines and the eligibility criteria.

Govt. of Bihar has informed that under the Bihar Industrial Investment Promotion Policy (BIIPP) 2024-27, implemented in coordination with the State Government, a total of 932 industrial investment proposals have received Stage-I clearance during the last three years (FY 2024-25 to FY 2026-27), entailing a cumulative proposed investment of approximately Rs. 48,160.80 crore. Year-wise details of Stage-I clearances are given below:

S. No	Implementation Stage	FY 2024-25	FY 2025-26	FY 2026-27
1	Number of proposals that received Stage-I clearance	416	322	194
2	Amount of proposed investment in Stage-I cleared proposals (Rs. in Crore)	34,455.14	7,515.98	6,189.68

Of the above proposals, 442 units have been established and have commenced production/commercial operations as working units, with a cumulative investment of Rs. 5,890.10 crore. Year-wise details of working units are given below:

S.No	Implementation Stage	FY 2024-25	FY 2025-26	FY 2026-27
1	Number of Working Units (units established & commenced production)	237	166	39
2	Total amount invested in Working Units (Rs. in Crore)	3,523.08	1,641.02	726.00

Sector-wise and year-wise details of units that have been established and commenced production (Working Units) are annexed at **"Annexure A"**

(c) & (d): Need based assessments are made under various Government initiatives. Such assessments are conducted to meet the sectoral requirement of the scheme or initiative.

For example, the Logistics Ease Across Different States (LEADS) Report, the Ease of Doing Business (EoDB) assessment framework, of the Department for Promotion of Industry and Internal Trade (DPIIT) are aimed at encouraging the States, including the State of Bihar, to undertake reforms, infrastructure strengthening and other initiatives aimed at improving the industrial ecosystem and doing business environment in the State.

These assessments indicate that progress has been made across various parameters but also highlight the need for continued strengthening of multimodal connectivity, industrial infrastructure, ease of doing business, and investment facilitation to support sustainable industrial growth.

To address these challenges, the Union Government has undertaken several initiatives that benefit Bihar, including PM Gati Shakti National Master Plan for integrated infrastructure planning, the National Infrastructure Pipeline, National Industrial Corridor Development Programme, Production Linked Incentive (PLI) Schemes.

For promoting labour-intensive industries, MSMEs and agro-based value addition, the Union Government implements schemes such as the Prime Minister's Employment Generation Programme (PMEGP), Prime Minister Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, Micro and Small Enterprises–Cluster Development Programme (MSE-CDP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Raising and Accelerating MSME Performance (RAMP), Self Reliant India (SRI) Fund, PM Kisan SAMPADA Yojana, and the National Handloom Development Programme.

These interventions facilitate enterprise creation, cluster development, technology upgradation, credit access, value addition, market linkages and employment generation across the country, including in Bihar.

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ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO 565 FOR ANSWER ON 327 FOR ANSWER ON 21.07.2026.

S. No	Sector	FY 2024-25		FY 2025-26		FY 2026-27		Total (FY 2024-27)	
		Units	Cost (Rs. Cr)	Units	Cost (Rs. Cr)	Units	Cost (Rs. Cr)	Units	Cost (Rs. Cr)
1	Food Processing Sector	127	2,100.57	83	837.16	21	626.98	231	3,564.71
2	General Manufacturing	50	862.38	35	256.14	5	22.97	90	1,141.49
3	Healthcare Sector	8	233.30	8	84.87	1	8.85	17	327.02
4	Logistics Sector	1	37.35	0	0.00	0	0.00	1	37.35
5	Plastic and Rubber	26	102.91	17	288.80	3	12.17	46	403.88
6	Renewable Energy	1	2.08	6	27.44	6	33.93	13	63.45
7	Small Machine Manufacturing	3	13.71	4	15.60	0	0.00	7	29.31
8	Textile & Leather Sector	11	73.14	7	99.29	1	0.34	19	172.77
9	Tourism	6	83.85	1	6.05	0	0.00	7	89.90
10	Wood Based Industries	4	13.79	5	25.67	2	20.76	11	60.22
	Grand Total	**237**	**3,523.08**	**166**	**1,641.02**	**39**	**726.00**	**442**	**5,890.10**

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